

कोटा-लखनऊ रेल सेवा को वाराणसी तक बढ़ाना

6368. प्रो. निर्मला कुमारी ब्रह्मदासतः क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार का विचार निम्नांकित कार्य प्रारम्भ करने का है (एक) अजमेर-काशीगुडा साप्ताहिक रेल गाड़ी को जयपुर से बंगलौर तक चलाना (दो) कोटा-लखनऊ रेल सेवा को वाराणसी तक बढ़ाना (तीन) जोधपुर-जयपुर-आगरा रेल सेवा में सीधे जोधपुर-गाँहाटी के लिए एक बोगी जोड़ना, और (चार) कोटा से सीधे हावड़ा और मद्रास के लिए बोगी जोड़ना; और

(ख) यदि हाँ, तो तत्संबंधी और क्या है ?

रेल मंत्रालय में उप मंत्री (श्री मल्लिकार्जुन): (क) जी नहीं ।

(ख) प्रश्न नहीं उठता ।

Purchase made by I.C.C.R. without inviting Tenders

6369. SHRI INDRAJIT GUPTA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that furniture, furnishing and costly equipments

Year	Office furniture and equipments	Furnishing
1977-78	Rs. 43,885.00	Rs. Nil
1978-79	Rs. 1,55,210.00	Rs. 6,820.00
1979 80	Rs. 97,400.00	Rs. 41,460.00

Categories of posts created by Indian Council for Cultural Relations

6370. SHRI INDRAJIT GUPTA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the categories of posts created during the last three years and the

were purchased by the Indian Council for Cultural Relations without inviting tenders during the last three years;

(b) if so, the reasons therefor;

(c) whether any attempt was made to purchase such articles through the Director General, Supplies and Disposals; and

(d) what is the break-up of such purchases during the last three years?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) No Sir. The purchases of furniture, furnishing and other equipments have invariably been made by the Indian Council for Cultural Relations after inviting tenders from various dealers except in the case of purchases from Government Undertakings and reputed manufacturing suppliers which have special rates chargeable from Government Departments on rate contracts.

(b) Does not arise.

(c) The Council being an autonomous body is not entitled to place tenders for its requirements through the Director General, Supplies and Disposals.

(d) The break-up of such purchases during the last years is as follows:

methods adopted by the Indian Council for Cultural Relations to fill them up;

(b) whether any representations have been received from the existing staff for making appointments during the last three years; and